

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2355
ANSWERED ON:11.03.2010
PURCHASE OF MEDICINES
Ram Shri Purnmasi

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is mandatory under the purchase preference policy for Central Government Institutions and for Centrally funded schemes of the State Governments to give first preference to the Central Pharma Public Sector Undertakings and their subsidiaries for purchasing medicines;
- (b) if so, the details thereof;
- (c) whether the Central Pharma PSUs are not getting the desired purchase preference;
- (d) if so, the remedial measures taken/proposed to be taken by the Government in this regard;
- (e) whether the policy of exclusive purchase of 102 medicines from Pharma Central Pharma PSUs has not been fully implemented;
- (f) if so, the reasons therefore; and
- (g) the action taken by the Government to implement the said policy?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (g) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (g) of Lok Sabha Unstarred Question No. 2355 for 11.03.2010

(a) Yes, sir.

(b) A Statement containing the salient features of Purchase Preference Policy is placed at Annexure-I.

(c) & (d) The Central Pharma PSUs are generally getting the desired purchase preference.

(e) to (g) The policy of exclusive purchase of 102 medicines from Pharma CPSEs has been implemented.